

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT NO.III

CP-139(ND)/2017

IN THE MATTER OF:

M/s. Clean Securities (P) Ltd...

.. PETITIONER

**SECTION :**

Under Section 252 (3)

Order delivered on 28.7.2017

Coram :

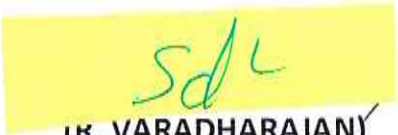
R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/applicant :

For the Respondents : -

ORDER

Due to paucity of time arising out of Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 28.8.2017.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
28.7.2017